COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>IA NOS. 451 & 452 OF 2015 IN</u> <u>DFR NO. 1512 OF 2015</u>

Dated: <u>09th November, 2017</u>

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Guttaseema Wind Energy Co. Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Arun Devdas

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Mr. Ashwin Ramanathan Ms. Neha Garg for R-1

Ms. Pankhuri Bhardwaj for R-2 & R-5

ORDER

At the request of the learned counsel for the appellant, list the matter on 12.12.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt